

and spare by industries having a link with Britain. The details of allocations are under discussion with the Government of United Kingdom. The loan is free of interest charges and is repayable in pound sterling, in 36 half-yearly instalments commencing on 31st December, 1974 and ending on 30th June, 1992.

**Release of D.D.T. in Jumuna Water**

4338. Shri K. Kakkappa. Will the Minister of Petroleum and Chemicals be pleased to state

(a) whether it is a fact that one tonne of liquid DDT of Hindustan Insecticides of Delhi was released into the drain during March, 1968 due to the carelessness of an operator which reached Jumuna water and

(b) if so whether any enquiry was made by the undertakings and if so the result thereof?

The Minister of State in the Ministry of Petroleum and Chemicals and of Planning and Social Welfare (Shri Baghuramaiah): (a) The discharge was into the settling pit for effluents and the solid matter including DDT which settled in the pit was removed after a few days. The treated effluent was thereafter released into the Najafgarh Nala which falls into the Jamuna.

(b) An enquiry was conducted by two senior officers of the Delhi Factory. No wilful negligence on the part of the Operator concerned was proved, but he was found guilty of leaving the place of work for a short time. The Operator was severely warned and record made in his personal file.

**Hindustan Insecticides Ltd.**

4339. Shri K. Kakkappa: Will the Minister of Petroleum and Chemicals be pleased to state

(a) the number of civil cases filed against the Hindustan Insecticides Ltd., by the employees and ex-employees so far; and

(b) since how long the cases are pending?

The Minister of State in the Ministry of Petroleum and Chemicals and of Planning and Social Welfare (Shri Baghuramaiah): (a) Nine, including five by one employee, since 1958.

(b) Only one case, filed in 1967, is pending.

**Sharavati Hydro-Electric Project**

4340. Shri K. Kakkappa: Will the Minister of Irrigation and Power be pleased to state

(a) the details of USA aid given to Sharavati Hydro-Electric Project in Mysore State, and

(b) when it will be completed?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) and (b) A statement is laid on the Table of the House [Placed in Library. See No. LT-942/67].

**Foreign Aid**

4341. Shri George Fernandes:

Shri Madhu Limaye.

Shri J. H. Patel:

Will the Minister of Finance be pleased to state

(a) the total amount of foreign aid expected for the current year,

(b) how much of this will be non-project aid,

(c) the amount expected from each of the aid-giving countries, and

(d) how much of this aid has so far been pledged or committed by these countries?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Deval): (a) and (b) In respect of foreign aid in non-project form (including foodstuffs) the target of assistance decided by the Aid India Consortium for the year 1967-68 is approximately \$1300 million. The Consortium did not consider project aid.